

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.02.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 776 of 2020	Mateshwari Minerals Vs. Jet Granito Pvt. Ltd.	Puneet Jain	Shaili Shah
2.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	MohitMudgal	Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
3.	Comp. App. (AT) (Ins) No. 809 of 2020	Palm Products Pvt. Ltd. Vs. T.V.L. Narsimha Rao & Anr.	Bhavya Sethi	Shmbo Nandy-R2 T.V.L. Narsimha Rao-RP
4.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada BhiwandiInfrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma
5.	Comp. App. (AT) (Ins) No. 979 of 2020	Hemant Sharma Liquidator of Vishwa Infrastructures & Services Pvt. Ltd. Vs. State Bank of India & Anr.	Milan Singh Negi	Vipul Agrawal-R2
6.	Comp. App. (AT) (Ins) No. 1024 of 2020	Aavanor Systems Pvt. Ltd. Vs. Pers Enterprises Pvt. Ltd.	Mohit D. Ram	Ravi Raghunath
7.	Comp. App. (AT) (Ins) No. 1118 of 2020	Thomas George Vs. Union Bank of India & Anr.	Arvind Kr. Jadon	Ekta Choudhary-R1
8.	Comp. App. (AT) (Ins) No. 1136 of 2020	Jasjit Singh Sawhney Vs. Earc & Ors.	Neha Tanwar	Gaurav Arora Mohana Nijwahan- R1 Sumit Nagpal-R2

9.	Comp. App. (AT) (Ins) No. 23 of 2021	Hira International Ltd. Vs. Girdharilal Sugar and Allied Industries Ltd.	Deepali Garhewal	Himani Chouhan
10.	Comp. App. (AT) No. 157 of 2020	Manoj Kumar Agarwal Vs. Mohani Tea Leaves Pvt. Ltd. & Ors.	Neeraj Kr. Gupta	Saurav Jain-R2 Rohit Parasrampuria-R7 Rishav Banerjee

For Hearing

11.	Comp. App. (AT) (Ins) No. 814 of 2020	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors. With	Ajay Roy	Chitranshul A.Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4
12.	Comp. App. (AT) (Ins) No.826 of 2020	Shailen Shah, Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd & Ors. With	Neha	Chitranshul A. Sinha Anshuman Chaturved-R1 to R3 S. Sagar Dhawan- R4
13.	Comp. App (AT) (Ins) No. 913 of 2020	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional, Wind World (India)Ltd. & Ors.	Chitranshul A. Sinha	Neha Naik-R1 Charu Bansal-CoC

02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

14.	Comp. App (AT) (Ins) No. 1183 of 2019 Part Heard	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	Sourav Roy	Kanishk Khetan
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar